

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

**LOK SABHA
STARRED QUESTION NO. 100
TO BE ANSWERED ON 22ND JULY, 2022**

EXPORT/IMPORT OF AYURVEDIC MEDICINES

**†*100. SHRI KRUPAL BALAJI TUMANE:
SHRI SANJAY JADHAV:**

Will the Minister of AYUSH be pleased to state:

- (a) the number of Ayurvedic medicines exported and imported during the last five years, year-wise;
- (b) whether the Government has made its regulatory process for Ayurvedic medicines in accordance with the international standards of importing countries with an objective to assure the safety and quality of Ayurvedic medicines and to increase their international market/ demand;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has proposed to constitute a council/policy for the development as well as export of Ayurvedic products and services across the world; and
- (e) if so, the details, structure and objectives of such council/policy?

**ANSWER
THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

(SHRI SARBANANDA SONOWAL)

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 100* FOR 22ND JULY, 2022**

(a) Import and Export of AYUSH and Herbal products for the last 05 year (2017-18 to 2022-23 Apr-May) as provided by Directorate General of Commercial Intelligence and Statistics, Ministry of Commerce, Government of India is as under:

Principal Commodity Group		AYUSH AND HERBAL PRODUCTS (In Kgs)
2017-18	EXPORT	89098226
	IMPORT	13638840
2018-19	EXPORT	108051055
	IMPORT	20142569
2019-20	EXPORT	92241987
	IMPORT	41213827
2020-21	EXPORT	120558428
	IMPORT	76349616
2021-22	EXPORT	126118063
	IMPORT	53747093
2022-23 (APR- MAY)	EXPORT	21501153
	IMPORT	10713240

(Source DGCIS)

(b) and (c) In context to International regulatory requirements, the Ministry of AYUSH has taken the following steps:

- MoA encourages the certification of Pharmaceutical Products (CoPP) as per WHO Guidelines for herbal products.

- Ministry of Ayush in cooperation with QCI has got developed Quality Certification programme viz. Premium mark to increase reliability of standards of ASU&H Products.
- Quality Standards of AYUSH Products: Ministry of Ayush has collaborated with BIS to develop the International (ISO) Standards.
- An Memorandum of Understanding (MoU) between the Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), Ministry of Ayush and American Herbal Pharmacopoeia, USA signed on 13th September, 2021 for strengthening, promotion, and development of standards in the field of Ayurveda and other Indian Traditional systems of medicine between the two countries on the basis of equality and mutual benefit.
- An India-EU Technical Working Group (TWG) on Ayurveda has been established. The Technical Working Group has the representation of technical experts from the Ministry of AYUSH, Government of India, the European Commission, the European Medicines Agency (EMA) and its Committee on Herbal Medicinal Products (HMPC).

(d) &(e) The Ministry has developed a Central Sector Scheme for Promotion of International Co-operation in AYUSH (IC Scheme) under which the Ministry of Ayush provides support to Indian Ayush Manufacturers/ Ayush Service providers to give boost to the export of AYUSH products & services; facilitates the International promotion, development and recognition of AYUSH system of medicine; foster interaction of stakeholders and market development of AYUSH at international level; promote academics and research through the establishment of AYUSH Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about AYUSH Systems of Medicine at international level.

As a part of the policy for the development and export of Ayush products & services across the world, the Ministry of Ayush has taken the following steps:

- Ministry has signed 25 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations.
- 37 MoUs have been signed with international institutes for undertaking Collaborative Research / Academic collaboration.
- 15 MoUs have been signed with international institutes for setting up of AYUSH Academic Chairs in foreign nations.
- Ministry of Ayush has provided support for establishment of 38 Ayush Information Cells in 34 foreign nations.
- Ministry of Ayush under its International Fellowship/Scholarship Programme offers scholarships to foreign nationals for undertaking AYUSH courses in recognized AYUSH institutions in India.
- Ministry of Ayush, Government of India in consultation with Department of Commerce has supported to establish Ayush Export Promotion Council (AEPC) to promote the export of AYUSH products/ medicines as well as AYUSH services. This was launched by the Hon'ble Prime Minister on 20th April 2022 at Global Ayush Innovation and Investment Summit in Gandhinagar (Gujarat).
- AEPC is a private company registered under the Companies Act 2016. There will be a Chairman of AEPC, who is to be elected from amongst the Directors. The number of directors of AEPC shall not be less than two and more than twelve. The rest of the details are available in the public domain at <http://ayushexcil.in/ARTICLES-OF-ASSOCIATION.pdf>
- The objectives of AEPC are to promote the growth of exports of Ayush Products and AYUSH Healthcare Services, facilitate capacity building of its members on export procedures, organize B to B meetings, organize International Events, Roadshows, Seminars and workshops on the export of Ayush Products, to safeguard the scientific research in the field of AYUSH healthcare, to set up codes of practices as the general guidance of

manufacturers for trade & export and to come up with a uniform classification system for AYUSH and Herbal products, to develop brand value to the Ayush Medicines and Healthcare Science, to undertake foreign market studies for AYUSH and to liaison with other Ministeries & Department e.g. Ministry of Commerce, etc for laying down standards of quality and packing in respect of Ayush medicines and healthcare products. This would work as a single-window system and a dedicated platform under the Ministry of AYUSH/ Commerce for the promotion and to boost the export of AYUSH products and Services.
